

DIVISION BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/97(KB)2020
IA(I.B.C)/733(KB)2024,
IA(I.B.C)/411(KB)2024,
IA(I.B.C)/661(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	JYOTI MAHESWARI VS RAJPROTIM AGENCIES PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conference/physically)

Mr. Saubhik Chowdhury, Adv.] For the Applicant

Mr. Pathim Choudhury, Adv.] For Axis Bank

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **19.08.2024**.

Satyajit Roy
Court Officer